

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.611/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company	Swastik Enterprises. -Vs-Simplex Infrastructures Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

7 G. K. JAIN - CA. Swastik Enterprises. /s/

Ld. Pr. CA for the petitioner is present. No one is present from the respondent's side.


Ld. Pr. CA for the petitioner has made a request that he may be permitted to withdraw the petition with liberty to file afresh.

ORDER

Prayer is allowed. Petition is dismissed as withdrawn with liberty to file fresh petition after compliance of provisions of the Insolvency and Bankruptcy Code, 2016.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)